GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:3545 ANSWERED ON:14.08.2001 INVOLVEMENT OF DELHI POLICE PERSONNEL IN CRIMINAL ACTIVITIES VIJAY GOEL

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that reports have appeared in the press that about 2000 Delhi Policemen are involved in various types of criminal activities;
- (b) if so, the details thereof and the nature of criminal acts committed by these policemen;
- (c) whether the complaints were registered and investigated in each case;
- (d) if so, the factual position in this regard;
- (e) the number of cases substantiated and the action taken against the individual accused?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (CH. VIDYASAGAR RAO)

(a)&(b): A news item under the caption `Apno se bhi nipatna hota hai Delhi Police ko` appeared in the `Nav Bharat Times` in its edition dated August 10, 2001 in which it was mentioned that 150 cases were registered by Delhi Police last year in which 200 police personnel were involved. The details of involvement of police personnel in various types of criminal activities during the period 1992 to 2001 (upto June 30, 2001) is given below:

```
Sl.No. Nature of Crime No. of cases registered No. of Policemen arrested
```

- 1. Murder/Attempt to murder 124
- 2. Extortion/Robbery 84 127
- 3. Cheating/Theft 99 128
- 4. Rape/Molestation 76 90
- 5. Hurt 371 316 6. Corruption 198 260
- 7 Kidnapping 24 31
- 8. Miscellaneous 588 671
- Total 1466 1777
- (c): Yes, Sir.
- (d)to(e): The requisite details are given in the attached statement.

STATEMENT REFERRED TO REPLY TO PARTS (d) and (e) OF LOK SABHA UNSTARRED QUESTION NOB545 FOR ANSWER ON 14.08.2001

```
TOTAL NO. CASES REGISTERED = 1446
NO. OF CASES CANCELLED = 6
NO. OF CASES PENDING INVESTIGATION = 422
NO. OF CASES PENDING TRIAL = 914
ACQUITTED = 81
DISCHARGED = 31
```

7 CONVICTED = 12